

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court - 2**

IA/37(MP)2021 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company:

K R Murthy

V/s

Rajesh Jhunjunwala Liquidator of Siddharth Tubes  
Ltd

Section 42 r.w 36 & 60(5) of the Insolvency and Bankruptcy Code.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

Ms. Shaili Shah, Advocate, appeared on behalf of Mr. Adityasinh Parmar, Advocate for the applicant. Mr. Arjun Sheth and Mr. Raju Kothari, Advocates appeared on behalf of the respondent.

On the request of learned lawyer for the applicant, the matter is adjourned.

List the matter on 15.07.2021

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**

Dated this the 4<sup>th</sup> day of June, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL & ACTING PRESIDENT**